

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.03.2021

NAME OF THE COMPANY: Surendra Kumar Agarwal & Anr V/s Saharan Ashiyani Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 213(b)(i) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shikhar Vats		Respondent No. 2 & 3	Shikhar Vats
2.				

CP NO. (IB)06/ALD/2021

Sh. Deepak Maurya holding brief of Sh. Udai Chandani alongwith Sh. V.K.S. Somvanshi, Advocates for the Petitioner are present.

It has been intimated on behalf of the applicant that affidavit of service shall be filed during the course of the day.

Sh. Shikhar Vats has put in appearance on behalf of the Respondent No. 2 & 3 who has filed vakalatnama in the registry today and prays time for filing reply. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 26th March, 2021 before the Regular Court.

Dated : 18.03.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kumud Narayan
(P.S.)